MONDAY, THE 23RD DAY OF NOVEMBER 2026

WP(CRL.) No. 1776 of 2026 (FILING NO)

C T MUNEER

VS

UNION OF INDIA & OTHERS

ADVS FOR PETITIONER/S:

SHRI.AJIT G ANJARLEKAR, SRI.G.P.SHINOD, SRI.GOVIND PADMANAABHAN, SHRI.ATUL MATHEWS, SMT.GAYATHRI S.B., SMT.DEVAPRIYA V.N.

C.JAYACHANDRAN, J.

Unnumbered WP(Crl.) (Filing No.1776) of 2026

Dated this the 23rd day of November, 2026

O R D E R

Having heard the learned counsel for the petitioner and the learned Advocate General on behalf of the respondents, it is noticed that this Court has already taken a view in a similar matter, in respect of the same subject matter, as per which, an unnumbered Writ Petition (Criminal) (Filing No.1756 of 2026) has been directed to be placed before the Hon'ble the Chief Justice, on the premise that, the Writ Petition has prima facie all the trappings of a public interest litigation. Let the same course be adopted in this Writ Petition as well.

2. Registry will place the matter before the Hon'ble the Chief Justice, for appropriate Orders.

Sd/-

C.JAYACHANDRAN

JUDGE

smp